

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Vide circular No. 20846-046/Cir./P&T/Admn.-I&II/HQs/2023 dated 26/05/2023 it was impressed upon all the officials of this establishment (*i.e. those coming under the ambit of Admn. I & II*) to mandatorily exercise the option of submitting their preferred Courts complexes via Google Form link uploaded by this office on LAYERS and Website of this Court. Further, even though it was categorically mentioned in the *ibid* circular that whosoever fails to fill-up their preference shall lose their right of choice in future vis a vis transfer (to or from) to the complex of their choice, but still some officials of both ministerial and stenographer cadres have failed to submit their option form till the last day of closure of window period.

In light of the foregoing, one last opportunity is hereby granted to all those officials who had either failed to fill-up their Google Option Form altogether in the last opportune period or had not filled up all the 03 complex options in its entirety *i.e. have only chosen one or two complexes as option instead of the mandatory three* before uploading their Google Forms are hereby directed to submit/rectify the same latest by **05/07/2023**.

Note: 1. Not filling up the option form and for that matter repeating the same complex option or opting 'No' for recording preference will automatically transfer the preference authority to this office and this establishment shall be at liberty to utilize the services of such incumbents in complexes/Districts, as per administrative exigencies.

2. However, it is reiterated that exercise of this option shall not create any right in favour of official or binding on the administration *per se* and the entire transfer and posting shall remain the sole prerogative and discretion of the competent authority.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

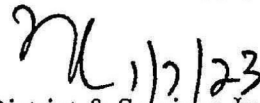
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No. _____ Cir/P&T/Admn-I&II/HQs/Delhi/2023

Dated, Delhi the **07 JUL 2023**

Copy forwarded for information and necessary action to:

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Court (HQs) Dwarka Courts, Delhi.
3. The Ld. Director, Delhi Judicial Academy, Dwarka.
4. The Ld. Member Secretary, DSLSA, RACC, Delhi.
5. All the Administrative Officers (Judl.), Admn. I & II all Districts, Delhi/New Delhi with the direction to circulate the same via WhatsApp Groups in their respective Districts.
6. All the Branch In-Charges & Readers in Central, Tis Hazari Courts, Delhi.
7. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
8. Personal Officer of the undersigned.
9. Dealing Asst., LAYERS & Website Committee to reload the earlier link accordingly.
10. The Branch In-Charge, R&I to widely circulate the same via *e-mail/WhatsApp groups only*.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi